

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223

Company Petition/101/2023

IN THE MATTER OF:

Puja Khaneja

... **Applicant/Petitioner**

Versus

Citi Collections India Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 19.12.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Tishampati Sen, Adv. Riddhi Sancheti, Adv. Anurag Anand, Adv. Himanshu Kaushal, Adv. Mukal Kulhari

For the Respondent : Advocate Shagun Bhargava for R-2.
Adv. Anubhav Sharma for R-5.
Adv. Shwetank Singh for Respondent No. 4

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 16.02.2024.

Sd/-
(COURT OFFICER)